

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

**Sub: - Nomination of one Judicial Officer dealing with POCSO cases from each Judgeship for attending the Judicial Colloquium on Human Trafficking scheduled to be held on 4<sup>th</sup> August, 2019 at Judicial Academy Jharkhand, Ranchi.**

Sir / Madam,

I am directed to inform that the Court has been pleased to direct you to nominate one Judicial Officer dealing with POCSO cases posted at your Judgeship for attending the Judicial Colloquium on Human Trafficking scheduled to be held on 4<sup>th</sup> August, 2019 at Judicial Academy Jharkhand, Ranchi and direct the nominated Judicial Officer to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 04.08.2019 at 9:30 AM in proper dress.

Further, nominated Judicial Officers are directed to bring their official laptops with Jio-Fi connection for training in CIS 3.01 and also the relevant books.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 3<sup>rd</sup> August, 2019 till the evening of 4<sup>th</sup> August, 2019.

Yours faithfully,


Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 2629 /Apptt.

Dated, Ranchi, the July 25, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter his letter no. 2299/JAJ dated 10.07.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
25/07/19  
Registrar (Administration)